

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
**IB-144/ND/2021**

**IN THE MATTER OF:**

ITA Interegated Services Pvt Ltd  
V/s  
Tarun Jain

...Applicant

...Respondent

**SECTION**

U/s 59 IBC

**Order delivered on 09.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

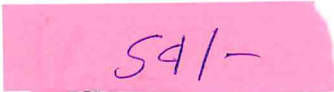
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Even on second call, none appeared on behalf of parties, list the matter on **06.04.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**